

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

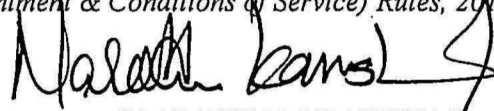
OFFICE ORDER

Sub: Promotion from JJA to JA

Consequent upon recommendations of the 'Selection Committee' vide its Minutes dated 16.09.2023, the following *Junior Judicial Assistants* is hereby promoted to the post of *Judicial Assistant* on regular basis in the Pay Band of Rs.9300-34800+GP-4600 (PB-II) (Level-7 of pay matrix 7th CPC):

S. No.	E.C.	Name	Father's/ Husband's Name	Cat.	Date of Promotion/ Upgradation	
					Notional	Actual
1	16869249	Naresh Kumar Sharma	Ramesh Chand	Ex-Gen.	25.09.2021	From the date he assumes charge.

Note: The promotion will be on '*Officiating Basis*' for a period of two years under *Rule 21(2) of Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012.*



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

No. 77061-074/S&P (JJAs)/Admn.II(HQs)/2023

Dated, Delhi the 09 OCT 2023

Copy forwarded for information and necessary action to:

1. Sr. Accounts Officer, Accounts Branch, (Shahdara), KKD, Dehli
2. The Pay & Accounts Office through Accounts Branch concerned, KKD, Delhi.
3. P.S. to the undersigned.
4. The Dealing Assistant, PBR & SBR, Accounts Branch (Shahdara), KKD, Delhi.
5. Sh. Naresh Kumar Sharma S/o Sh. Ramesh Chand, EC-16869249 posted in the Court of Sh. Reetesh Singh, DJ (Commercial Court)-04, Shahdara, KKD Delhi with the directions to submit the '*Option Form*', if required by the Accounts Branch concerned.
6. The Dealing Official, Personal File Seat (JJAs), S&P (JAs & Sr. JAs) Admn.-II (HQs), THC, Delhi.
7. The Dealing Official, P&T, Admn-II (HQs) and Shahdara, KKD, Delhi.
8. The Dealing Official, ACR Cell (HQs), THC, Delhi.
9. The Dealing Official, LAYERS Seat for uploading on LAYERS.
10. The Dealing Official, Website Committee for uploading on official website of this Court under the tab '*Employees' Corner*'.


Principal District & Sessions Judge (HQs)